

BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 248 OF 2024

IN THE MATTER OF:

In re: News item titled "six vehicles used in illegal sand mining seized in Haryana"s Nuh"
appearing in the Hindustan times dates 10.02.2024

MEMO OF PARTIES

In re: News item titled "six vehicles used in illegal sand mining seized in Haryana"s Nuh"
appearing in the Hindustan times dates 10.02.2024

VERSUS

1. **State of Haryana,**
Through Chief Secretary, 4th Floor,
Haryana Civil Secretariat, Sector-1, Chandigarh
Email: csharyana@gov.in (Respondent No. 1)
2. **MoEF&CC through Secretary,**
Indira Paryavaran Bhawan Jorbagh Road,
New Delhi – 110 003 India
Email: secy-moef@nic.in (Respondent No. 2)
3. **District Magistrate, District Nuh,**
Mini Secretariat, Nuh, Haryana
Email: dcnuh@hry.nic.in p(Respondent No. 3)
4. **Haryana State Pollution Control Board**
Though it"s Member Secretary,
Haryana State Pollution Control Board (Head Office).
C-11, Sector-6, Panchkula, Haryana – 134109
Email: hspcb@hry.nic.in (Respondent No. 4)